

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

18. C.P.(IB)-200(MB)/2021

CORAM:

SH. CHANDRA BHAN SINGH,
MEMBER (T)

SMT. SUCHITRA KANUPARTHI,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON **09.04.2021**.

NAME OF THE PARTIES: PRANAVDAMANIA
(Changyou. ComIndia Pvt. Ltd.)

SECTION : Sec 59 of IBC 2016

ORDER

1. The professional representing the Petitioner is present.
2. The Bench directs the Professional to file check list of compliances.
3. The matter is adjourned to **30.04.2021** for final hearing.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)
Date : 09.04.2021

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)

/P/